

(ख) मामले में सरकार सक्रिय रूप से छान-बीन कर रही है।<sup>1</sup>

**Construction of Houses for Harijans and Sweepers in Municipal Towns**

9695. SHRI B. K. DASCHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have any scheme for construction of houses for Harijans and Sweepers working in Municipal towns; and

(b) if so, what are those schemes and whether such schemes can be taken up directly by the Central Government or the Harijans and Sweepers themselves can directly approach the Central Government for giving them such financial help?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). Funds are being provided for the acquisition of land for house-sites. The scheme of subsidy for sweepers, housing and provision of house-sites for Scheduled Castes engaged in unclean occupations are included in the Central Sector. For other categories of Scheduled Castes, provision is made in the State Sector. The cost of housing under the Backward Classes Sector is generally reckoned as Rs. 1,200 per house; it is reckoned as Rs. 1,600 in black soil areas, hilly regions and remote places; in areas bordering the Himalayas and subject to heavy snowfall, it is reckoned at Rs. 2,000. Seventy five % of the cost of construction of a house is given as subsidy and the balance can be contributed by the beneficiary in the form of cash, labour, building material etc.

Grants-in-aid for the housing schemes are given by the Centre to the State Governments/U.T. Adms. No direct grant is given by the Centre to individuals.

गुना जिले (मध्य प्रदेश) कौन्धकला ग्राम में एक हरिजन दूल्हे पर सवर्ण हिन्दुओं द्वारा हमला

9696. फूलचन्द बर्मा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गुना जिले (मध्य प्रदेश) के चण्डीदा क्षेत्र के कौन्ध कला ग्राम में हरिजन दूल्हे पर सवर्ण हिन्दुओं ने हमला किया है तथा इसकी शिकायत जिलाधीश (कलेक्टर) को की गयी है, और

(ख) यदि हां, तो इस पर अभी तक क्या कार्यवाही की गयी है भयवा करने का विचार है ?

गृह मंत्रालय में उ-मन्त्री (श्री एच० एच० मोहसिन) : (क) और (ख) राज्य सरकार से तथ्य मालूम किये जा रहे हैं।

**Criterion for Scheduling of Scheduled Castes and Scheduled Tribes**

9697. SHRI KARTIK ORAON: Will the Minister of HOME AFFAIRS be pleased to state whether the tribe or caste by birth is the criterion for the scheduling of Scheduled Castes and Scheduled Tribes?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): The Scheduled Castes and Scheduled Tribes are specified in the Presidential Orders issued in pursuance of articles 341 and 342 of the Constitution. Whether a particular person belongs to a particular Scheduled Caste or Tribe is a question of fact, and each case has to be determined on its own merits.

**Financial Assistance for providing infra-structural facilities in Jodhpur Division**

9698. SHRIMATI KRISHNA KUMARI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Jodhpur Division of Rajasthan possesses sufficient industrial potential and whether Government propose to give necessary financial assistance to the State Government for providing suitable infra-structural facilities there, and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) and (b). The Small Scale Industries Development Organisation has conducted surveys of the districts of Nagaur, Barmer and Sirohi in the Jodhpur Division and have suggested that there is scope for the setting up of industries for the manufacture of shoes, washing soap, processed foods, straw board and units for tanning and bone crushing.

The six districts of Jodhpur Division, Barmer, Jaisalmer, Jalore, Jodhpur, Nagaur and Sirohi, are eligible for concessional finance from the financial institutions for the setting up of new industrial units. In addition new industries in the districts of